

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.8939 of 2019

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Gaurav Kumar Singh

... .. Petitioner/s

Versus

The Chief Secretary, Government of Bihar

... .. Respondent/s

=====

with

Civil Writ Jurisdiction Case No. 14184 of 2019

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Tarumitra

... .. Petitioner/s

Versus

The State of Bihar

... .. Respondent/s

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Appearance :

(In Civil Writ Jurisdiction Case No. 8939 of 2019)

For the Petitioner/s : Mr.Sumeet Kumar Singh, Advocate

For the Respondent/s : Mr. Pawan Kumar, AC to AG
Ms. Binita Singh, Advocate.

(In Civil Writ Jurisdiction Case No. 14184 of 2019)

For the Petitioner/s : Mr.Akash Keshav, Advocate

For the Respondent/s : Mr.Sarvesh Kumar Singh, AAG 13

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CORAM: HONOURABLE THE CHIEF JUSTICE

and

HONOURABLE MR. JUSTICE S. KUMAR

ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

11 08-12-2020

We find the order dated 4th of March, 2020 has yet not been complied with.

We are informed that the Committee has yet to prepare its report.

Let needful be positively done within a period of four weeks from today, failing which the Members of the



Committee shall remain present in Court through virtual mode.

List on 19th of January, 2021.

(Sanjay Karol, CJ)

(S. Kumar, J)

sujit/-

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